

OFFICE OF THE DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT, PATIALA HOUSE COURTS, NEW DELHI

ORDER

In compliance of letter no. 3227-37/2018 dated 17/07/2018 of the Hon'ble High Court of Delhi and in super-session of earlier order dated 30/10/2018 of this Office, the following Review Sub-Committee at New Delhi District, Patiala House Courts, New Delhi is hereby re-constituted on three monthly rotational basis with immediate effect :-

Name of the Committee	Name of the Judicial Officer/Member	Designated As
Review Sub-Committee	Sh. Rajeev Bansal Judge Incharge, Mediation Centre	Chairperson
	Sh. Dharmender Singh MM-05	Member
	Ms. Neetu Sharma MM (NI Act)	Member
	<i>(Branch Incharge - Committee Branch, NDD)</i>	

Note: The Branch Incharge, Committee Branch, NDD shall ensure that the files of the aforesaid Committee are placed before the Ld. Chairperson or Member(s) as and when required. In case, the Branch Incharge happens to be on leave, the next available Dealing Official of the branch shall present the file so required, till further orders.

(Poonam A. Bamba)
District & Sessions Judge
New Delhi District
Patiala House Courts, New Delhi

No. 3823-3900 Admn./D&SJ/NDD/PHC/ND/2019

Dated : 22/03/19

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Ld. District & Sessions Judge (HQ), Tis Hazari, Delhi.
3. The Ld. District & Sessions Judge (*West, East, North-East, Shahdara, South, South-East, South-West, North-West, North*) District, Delhi/New Delhi.
4. The Principal Judge, Family Court, NDD, Patiala House Courts, New Delhi.
5. All the Judicial Officers, New Delhi District, PHC, ND.
6. All the Administrative Officers (Judicial)/Branch Incharges, NDD, PHC, ND.
7. The P.S. to the undersigned.
8. The Branch Incharge, Committee Branch, NDD for further necessary compliance.
9. Website Committee (Hindi & English), THC, with the request to upload the same on the website of the Court.
10. The APRO, New Delhi District, PHC, ND.
11. The Caretaker, New Delhi District, PHC, ND to display on notice board.
12. The Dealing Asst., R&I Section, NDD to upload on LAYERS.

District & Sessions Judge
New Delhi District
Patiala House Courts, New Delhi